

1	2	3	4
25.	Establishment of trout breeding farm at yathang, jyajuk under Lachen block, North Sikkim	326.31	0.00
26.	Modernization and expansion of Temi Tea Estate	306.36	0.00
27.	Establishment of Rural collection centre for Fruits and Vegetables, Tripura	276.42	0.00
TOTAL		15714.54	4013.64

Indians detained in jails of Iran

*133. SHRI PAUL MANOJ PANDIAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether it is a fact that many Indians were detained in Iran jails for many years on charges of smuggling oil, if so, the details thereof;

(b) whether Government has taken up this issue with the Iran Government for their release; and

(c) if so, the response received by Government from Iranian counterpart?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRIMATI SUSHMA SWARAJ): (a) Nine Indian Sailors of the vessel Khaleel 2 were detained in Iran under charges of oil/diesel smuggling since October 2013. The Government took up the case strongly with the Government of Iran. These nine Indian sailors were released by the Government of Iran on (a) 13th October, 2015; they came back to India on 14th October, 2015. In addition, 24 Indian are still languishing in various jails in Iran. There are no Indians in jail for more than one and half years, the main charges against all these individuals are "illegal entry into Iranian territorial waters and diesel smuggling". The details of the detainees in Iranian Jails is given in the Statement-I (See below).

(b) The Mission is pursuing vigorously with the Ministry of Foreign Affairs, Islamic Republic of Iran for their release on humanitarian ground at the earliest possible through note verbales and during personal meetings.

(c) Iranian Government has provided Consular Access for all Indians. No other response is received from the Iranian Government.

Statement-I*The details of the Indians in Iranian Jails*

Sl. No.	Name, Age, and Address in India	Date of arrest	Details about jail sentence/fine	Gender	Remarks
1	2	3	4	5	6
Launch Al-Sina					
1.	Shri Omar Saleh Mohammad, S/o Saleh Mohammad, 43 yrs, R/o Mandovi, Gujarat	02.08.2014	Lodged in Minab jail, Fined Rials 8,487,930,000/- for smuggling of Diesel and Gas (As per market rate 1 US dollar =36300/-Rials)	Male	Notes verbale No. Teh/cons/ 411/1/2013 dated 17/3/2015, 05/7/2015 and 04/11/2015 sent to Iranian Foreign Ministry., Consular Access granted on 17/06/2015, Consul, Bandar Abbas and Shri Naresh Chaturvedi, FS (Cons) from E/I, Tehran visited the jail.
2.	Shri Ebrahim Razzaq Sap, S/o Razaq Adam, 23 yrs, R/o Mandovi, Gujarat	02.08.2014	Lodged in Minab jail, Fined Rials 2,121,982,500/- for smuggling of Diesel and Gas.	Male	—do—
3.	Shri Sajid Omar Samra, S/o Omar Samra, 21 yrs, R/o Mandovi, Gujarat	02.08.2014	Lodged in Minab jail, Fined Rials 2,121,982,500/- for smuggling of Diesel and Gas.	Male	—do—

1	2	3	4	5	6	52
Vessel Motor Tanker Golden Eye						<i>Written Answers to</i>
1.	Shri Mahender Singh, R/o Bhaloth, Jhunjhunu, Rajasthan	4.3.2014	Lodged in Bandar Abbas Jail, Fined, Rials 684,447,590,160/- for smuggling of 4282 liters of gasoline	Male	Notes Verbale No. Teh/ Cons/411/03/2014 dated 23/3/2014, 20/4/2014, 15/5/2014, 17/6/2014, 26/7/2015 and 04/11/2015 sent to Iranian Foreign Ministry. Consular Access granted on 15/06/2015, Consul, Bandar Abbas and Shri Naresh Chaturvedi FS(Cons) from E/I, Tehran visited the jail	
Vessel Al Maan						<i>Starred Questions</i>
1.	Mr. Muslim Allarakha R/o Jam Salaya, Gujarat	30/ 12/2014	They have been sentenced to two years imprisonment for diesel smuggling	Male	Notes Verbale No. Teh/ Cons/411/02/2015 dated 05/2/2015, 22/2/2015, 30/4/2015, 17/8/2015, 30/8/2015, 28/9/2015 and 04/ 11/2015 sent to Iranian Foreign Ministry. Consular Access granted on 02/06/2015 Consul Zahidan visited the jail, the Consular Access also granted	

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						for 08/12/2015. Consul Zahidan will visit the jail.	Written Answers to
2.	Mr. Sattar Abbas Rio Jam Salaya, Gujarat	30/ 12/2014	They have been sentenced to two years imprisonment for diesel smuggling.	Male	---do--		
3.	Mr. Talib Abu Rio Salaya, Gujarat	30/ 12/2014	They have been sentenced to two years imprisonment for diesel smuggling.	Male	---do--		
Vessel 'Salaami'							
1.	Rishi Singh	06/06/2015	Lodged in Bandar Abbas jail. They are under trail. Hearing of the court held on 18/10/2015. The cause of arrest is yet to be ascertained.	Male	Notes VerbaleNo. The/ Cons/436/4/2015 dated 16/8/2015, 20/9/2015, 04/ 11/2015 and 16/11/2015 sent to Iranian Foreign Ministry. Consular Access granted on 09/11/2015.	[10 December, 2015]	
2.	Jagdeep Singh	06/06/2015	--do--	Male	--do--	Starred Questions	
3.	Pradeep Singh	06/06/2015	--do--	Male	--do--		
4.	Anand Prasad	06/06/2015	--do--	Male	--do--		
5.	Ranjeet Singh	06/06/2015	--do--	Male	--do--		
6.	SachinLovanshi	06/06/2015	--do--	Male	--do--		
7.	Mewa Ram	06/06/2015	--do--	Male	--do--		
8.	Shakti Kumar	06/06/2015	--do--	Male	--do--	53	

1	2	3	4	5	6
Vessel Nadir					
1.	Mr. Balbir Singh, passport No. H7643814 , J&K	06/06/2015	Lodged in Bandar Abbas jail, They are under trail. Hearing of the court held on 22/11/2015. The cause of arrest is yet to be ascertained.	Male	Notes Verbale No. The/ Cons/436/4/2015 dated 16/8/2015, 20/9/2015, 04/11/2015 and 16/11/2015 sent to Iranian Foreign Ministry. Consular Access granted on 09/11/2015
2.	Mr. Jitender Singh, passport No. G7106429, J&K	06/06/2015	--do--	Male	--do--
3.	Mr. Neeraj Kumar, J&K	06/06/2015	--do--	Male	--do--
4.	Mr. Anil Kumar S/o Satya Dev Singh, Delhi	06/06/2015	--do--	Male	--do--
5.	Mr. Dalip Singh, J&K	06/06/2015	--do--	Male	--do--
6.	Mr. Sandip Singh, Jammu	06/06/2015	--do--	Male	--do--
7.	Mr. Surip Singh, J&K	06/06/2015	--do--	Male	--do--
8.	Mr. Ravinder Singh, J&K	06/06/2015	--do--	Male	--do--
9.	Mr. Vijay Singh, J&K	06/06/2015	--do--	Male	--do--

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Written Answers to

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Starred Questions